

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2265
ANSWERED ON:06.12.2012
NATIONAL COMPETITION POLICY
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Union Government is considering to bring a National Competition Policy;
- (b) if so, the details thereof;
- (c) whether the Union Government had sought the opinion of the State Governments on the said policy;
- (d) if so, the response received by the Union Government from the State Governments in this regard;
- (e) whether the Government has also invited comments and initiated national consultations thereon from various sections of the society;
- (f) if so, the details thereof and the comments received, so far; and
- (g) the time by which the said policy is likely to be finalised and the improvement in competition culture expected thereafter?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI SACHIN PILOT)

- (a) & (b) Yes, Madam. With a view to make the 'culture of Competition' an intrinsic part of governance at each tier of administration-Centre, State or local body, the Government is considering bringing out a National Competition Policy, which is at the stage of finalization.
- (c) & (d) Yes, Madam. The State Governments are broadly in agreement with the proposed policy.
- (e) & (f) Yes, Madam. The Government has also invited comments and initiated consultations thereon with various sections of the society such as Stakeholders, Industry, Law Firms, Researchers, Economists etc. and incorporated their responses suitably in the Policy.
- (g) The Policy is expected to be finalized shortly.